[RAJYA SABHA]

and the number in respect of which final replies were sent, is as follows:

	1990-91	1991-92	1992-93
No. of letters re- ceived	410	353	489
No. of letters ac- knowledged	360	314	456
No. of letters finally replied to :	, 367	333	458

(d) Each reference received from the Member of Parliament is replied to, keeping in view the policies of the Government, merit of the case and other relevant factors.

Discriminative Price Fixation Policy of Wheat by Food Corporation of India

4079. DR. SHRIKANT RAMCHAN-DRA JICHKAR: Will the Minister of FOOD be pleased to state :

(a) whether the Flour Mill Owners Association of Vidarbha region in Maharashtra have represented against the discriminative price fixation policy of wheat which is supplied by Food Corporation of India godowns;

(b) whether it is a fact that price difference between Madhya Pradesh and Andhra Pradesh is discriminative inspite of the fact that they are equidistant from Maharashtra;

(c) whether it is also a fact that due to a difference of Rs. 45 per Quintal in the prices between Madhya Pradesh and Maharashtra, the finished product is dumped in the Vidarbha markets by Flour Mill Owners of Madhya Pradesh and Uttar Pradesh at a price which is lower than the price of raw material available to the Mill Owners of Mabarashtra;

(d) whether because of this Flour Mills in Maharashtra, particularly Vidarbha have closed down, leading to a large scale unemployment; and

(e) if so, what is being done to ameliorate this situation?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI KALP-NATH RAI): (a) Yes, Sir. Vidharbha Roller Flour Millers Association has represented for reduction of price especially for Vidharbha Region at par with Uttar Pradesh and Madhya Pradesh.

(b) The price for sale in open market is fixed by the Food Corporation of India on month to month basis for various States keeping in view the Minimum Support Price, transportation lead from procurement States, availability of surplus stocks and other operational factors. (c) The Roller Flour Mills are free to purchase wheat from the neighbouring States if it is economically viable to them. Similarly, Roller Flour Mills are free to sell their finished product anywhere in the country.

(d) As per the information available with the Ministry of Roller Flour Mill in Maharashtra has closed down leading to the large scale unemployment.

(e) Does not arise.

Increase in the Prices of Pulses

4080. SHRI VIREN J. SHAH : SHRI PRAMOD MAHAJAN : PROF. VIJAY KUMAR MALHOTRA ;

Will the Minister of FOOD be pleased to state :

(a) whether there has been a sudden spurt in the prices of pulses in the domestic market;

(b) if so, what are the reasons therefor;

(c) what is the present supply position and what is the gap between the demand and supply;

(d) what steps Government have taken to curb the increase in Prices of Pulses;

(e) whether it is a fact that exporters are importing cheap and inferior quality of Pulses for domestic use and are exporting superior quality of Pulses from India;

(f) if so, what are the details of import and export of Pulses during each of the last three years; and

(g) what is the per capita production and consumption of Pulses in India, China, Russia and USA?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI KALP-NATH RAI): (a) Yes, Sir. There has been some seasonal increase in the prices of pulses in the domestic market.

(b) The increase in the prices of pulses is mainly due to the fact that domestic production has not kept pace with the domestic demand.

(c) The production of pulses during the crop year (July-June) 1993-94 is estimated at 14.84 million Metric Tonnes as against the requirement of about 16-17 million Metric Tonnes.

(d) The centrally-sponsored National Pulses Development Project (NPDP) is under implementation in the country to provide an impetus to pulses production in the country. Besides, import of pulses is freely allowed. [22nd APRIL, 1994]

(e) and (f) Only a limited quantity of superior quality of pulses is allowed to be exported, so that the interests of the vulnerable sections of the society are not adversely affected. The maximum ceiling released for export of pulses during 1994-95 is 10,000 Metric Tonnes. Since released import of pulses is freely allowed, importers are free to import different varieties of pulses. The quantity of pulses imported and exported during the last three years are as follows :-

(Quantity in lakh tonnes)

Year				Imported	Exported
1990-91	•	•	•	12.73	0.15
1991-92		•	•	3.11	0.26
1992-93			•	5.79	0.37

(g) The details are as follows :---

Quantity (in Kgs.)

Country				C (
				Per Ca- pita Pro- duction 1992	Per Ca- pita Con- sumption 1984-36		
India	•	•	•	14.61	14.0		
China	•	•		5.48	3.6		
Former	USSR	•		27.76	2.4		
USA	• .	•		4.79	3.1		

SOURCE: FAO Production Year Book 1992 and FAO Food Balance Sheet 1984-86.

मध्य प्रदेश में भारतीय खाद्य निगम के गोदामों की भण्डारण क्षमता

4081. श्री शिवप्रसाद चनपुरिया : क्या खाद्य मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय खाद्य निगम के गोदामों में खाद्यान्नों के भण्डारण हेतु कुल कितनी क्षयता है ;

(ख) भारतीय खाद्य निगम के गोदामों में कितनी माता में खाद्यान्नों का भंडारण किया गया है और खाद्याकों की कितनी माला खुले स्थान में पड़ी हुई है;

(ग) मध्य प्रदेश में भारतीय खाद्य निगम के स्वामित्व में कुल कितने गोदाम हैं और इन गोदामों को कूल भंडारण क्षमता कितनी है; और

(घ) भारतीय खाद्य निगम को पूरे देश में कूल कितनी भंडारण क्षमता की और आवश्यकता है और इस आवश्यकता को पूरा करने के लिए किस योजना का प्रस्ताव है ?

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खाद्य मंत्रालय के राज्य मंत्री (क्रह्पनाच राख) : (क) I-1-1994 को स्थिति के अनुसार भारतीय खाद्य निगम के पास उपलब्ध गोदामों (ढके हए और कैंप) की कुल भंडारण क्षमता 234.58 लख सीटरी टन है ।

(ख) 1-1.1994 को स्थिति के अनुसार भार-तीय खाद्य निगम के ढके हुए गोदामों के कूल #58.35 लाख मीटरी टन और कैंप (खले) स्थान में 26.85 लाख मी० टन खाद्यान्न भंडारित थे।

(ग) 1-1-1994 को स्थिति के अनसार मच्य प्रदेश में भारतीय खाद्य निगम के पास कूल 152 गोदाम उपलब्ध हैं और 12.36 लाख मीटरी टन की भण्ड।रण क्षमता (ढकी हुई और कैंप) उपलब्ध t 5

(घ) मैंको स्तर पर, उपलब्ध स्टाक का भण्डारण करने के लिए वर्तमान भण्डारण क्षमता पर्याप्त है। तथापि, परिचालन अथवा प्रबन्धन संबंधी बाधाओं के कारण अत्यधिक वसूली वाले क्षेतों, प्रमुख उपभोक्ता क्षेत्रों जैसे कूछेक पाकेटों में समस्याएं उत्पन्न हो जाती हैं। ऐसी समस्याओं का समाधान करने के उददेश्य से भारतीय खाद्य निगम के फील्ड अधिकारियों की अतिरिक्त भंडारण क्षमता किराये पर लेने के लिए पर्याप्त शक्तियां प्रत्यायोजित की गई हैं। भारतीय खाद्य निगम भी, जहां कहीं आवश्यकता सिद्ध हो जाती है, अतिरिक्त भंडारण क्षमता का निर्माण करता है । भारतीय खाद्य निगन की आठवीं योजना (1992----97) के दौरान 6.62 लाख मीटरी टन क्षमता का निर्माण करने का प्रस्ताव है।

अधोगिक लागत और मूल्य अपूरों की सिफारिको

4082. श्रीमती चन्त्रिका अभिनंदन जैन : क्या खाधा मंत्री यह बताने की कुपा करेंगे कि:

(क) क्या सरकार ने चीनी का लेवी मृत्य निर्धारित करने के प्रयोजन से महाराष्ट्र को तीन क्षेत्रों (जोन) में बांटने की सहाराष्ट्र सरकार की मांग को "औद्यो-गिङ लागत और मल्य ब्यूरो" को सौंप दिया है;

(ख) क्या "औद्ये मिक लागत और मूल्य ब्यूरो" ने अपनी लिफारिशें प्रस्तुत कर दी हैं;

(ग) यदि हां, तो उनका ब्यौरा क्या है; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

खाद्य संतालय के राज्य मंत्री (श्री कल्पनाथ राय): (क) और (ख) जीं, हो।

(ग) औद्योगिक लागत और मुल्य ब्युरो (बी० आई० सी० पी०) ने सिफारिश की थी कि दक्षिण महाराष्ट्र को दो जोनों अर्थात् दक्षिण महाराष्ट्र